

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-25/2003/6546/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B.K. Chetri,  
Special Judge, CBI, Assam,  
Addl. Court No. 1,  
Guwahati.

Dated Guwahati the <sup>th</sup> 24 July, 2023.

Sub: **Casual Leave and Withdrawal of Restricted Holiday.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/571/E, dtd. 13.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of Restricted holiday on 13.07.2023** and grant of **casual leave on 14.07.2023, along with station leave permission from the night of 14.07.2023 till the morning of 15.07.2023**, has been allowed.

The learned Special Judge, CBI, Assam, Addl. CBI Court No. 2, Guwahati and in his absence, the learned Special Judge, CBI, Assam, Addl. CBI Court No. 3, Guwahati will remain in charge of your Court & Office during the leave period.

Yours faithfully,

sd/  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-25/2003/6547-6549/A, dated , 24-07-23**

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**